

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).10313/2008

STATE OF WEST BENGAL & ORS.

Petitioner(s)

VERSUS

BADIUZZAMAN

Respondent(s)

(With appln(s) for directions,SEEKING PERMISSION TO PLACE ON  
RECORD REJOINER AFFIDAVIT and prayer for interim relief )

WITH SLP(C) NO. 12326 of 2008

(With office report)

SLP(C) NO. 12329 of 2008

(With office report)

SLP(C) NO. 14030 of 2008

(With office report)

SLP(C) NO. 14031 of 2008

(With office report)

SLP(C) NO. 14034 of 2008

(With office report)

SLP(C) NO. 18039 of 2008

(With office report)

SLP(C) NO. 18042 of 2008

(With office report)

SLP(C) NO. 18043 of 2008

(With office report)

SLP(C) NO. 18044 of 2008

(With office report)

SLP(C) NO. 20066-20070 of 2009

(With office report)

SLP(C) NO. 20589 of 2008

(With prayer for interim relief and office report)

SLP(C) NO. 25559 of 2008

(With office report)

Date: 23/02/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Tara Chandra Sharma,Adv.  
Mr. Somnath Mukherjee,Adv.  
Ms. Rukhsana Choudhury,Adv.

For Respondent(s) Dr. Kailash Chand,Adv.

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Mr. Tara Chandra Sharma,Adv.  
Mr. Abhijit Sengupta,Adv.  
Mrs. Sumita Ray,Adv.  
Mr. D.N. Ray,Adv.  
Mr. Abhijit Sengupta,Adv.  
Dr. Kailash Chand,Adv.  
Mr. Yadunandan Bansal,Adv.  
Mr. Rauf Rahim,Adv.  
Mr. Bankay Bihari Sharma,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Await service of notice in respect of Respondent No.6 in  
SLP(C) Nos.12329/2008.

Service of notice is complete in all other matters.

SLP(C) No. 25559/2009 was directed to be listed before the  
Hon'ble Judge in Chamber. The respondents in SLP(C) Nos. 20066-  
2007/2009 have already filed Counter Affidavit and the matters  
are ready for listing before the Hon'ble Court.

(Ashok Menon)  
Registrar

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